

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.767
TO BE ANSWERED ON 27.07.2015

CONNECTING VILLAGES IN RAJASTHAN WITH ROADS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the percentage of villages having Pucca roads in Rajasthan and the details of schemes formulated by Government to connect hamlets (dhanis) and village habitations with new roads in view of the desert area;
- (b) the details of funds sanctioned and the length of approved roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State during the last three years; and
- (c) the details of funds provided each year during the above period to the State Government for maintenance of these roads?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): Even though "Rural Roads" are a State subject under the Constitution, considering their critical importance for the overall development of rural areas, Government of India initiated a Centrally Sponsored Scheme "Pradhan Mantri Gram Sadak Yojana (PMGSY)" and launched it on 25th December, 2000. The primary objective of Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide connectivity by way of an All-Weather road (with necessary culverts and cross-drainage structures, which is operable throughout the year), to the eligible unconnected habitations as per Core-Network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning Commission, the objective is to connect eligible unconnected habitations as per Core-Network with a population of 250 persons and above (Census 2001). The programme envisages single all weather connectivity. The programme also permits upgradation (to prescribed standards) of the existing roads in those districts where all the eligible unconnected

habitations of the designated population size have been provided all weather connectivity. Upgradation, however, is not central to the programme.

Accordingly, the Ministry has sanctioned projects of 62,434 Kms of road works (including upgradation) to provide connectivity to 14,646 nos. eligible unconnected habitations with total sanctioned cost of Rs. 12,125 crore to the State of Rajasthan.

(b): The details of Projects sanctioned and the funds released to the State of Rajasthan under PMGSY, during the last three years and current year is as under:

Year	Details of projects sanctioned			Funds released by the Ministry (Rs. in crore)
	Value (Rs. in Crores)	No. of road works	Length in km	
2012-13	1,033	1,256	3,564	152
2013-14	1,306	1,435	4,332	427
2014-15	-	-	-	426
2015-16	-	-	-	262

(c): As per PMGSY Programme Guidelines, all PMGSY roads will be covered by 5-year maintenance contracts, to be entered into along with the construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance Funds to service the contract will be budgeted by the State Government (as committed by the States at the time of getting sanctions from Ministry) and placed at the disposal of the State Rural Roads Development Agency (SRRDA) in a separate maintenance account.

As reported by the State of Rajasthan, the details of funds provided by the State Govt. for maintenance of PMGSY roads and its utilization are as under:

Financial year	Maintenance Funds required (As per contracts)	(Rs. in crore)	
		Actual release to SRRDA	Expenditure by SRRDA during the financial year
2012-13	35.85	35.85	40.61
2013-14	25.62	25.62	19.45
2014-15	25.84	25.88	18.95
